

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 99(ND)2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 1.08.2016

NAME OF THE COMPANY: M/S. Schleicher Intec Ltd.

Vs.

M/s. A.N. Buildwell Pvt .Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr Vivek Kohli	Adv.	Petitioner	} - 
2	Mr Nikhil Mathu	Adv.	Petitioner	
3	Mr. J.S. Bindra	Adv.	Respondent	3, 4, 5 

Order

Ld. Counsel for the parties have pointed out that proceedings for winding up and related applications are pending before the Hon'ble High Court of Delhi and the matter is now fixed for 26th October, 2016. Accordingly, a joint request has been made for deferring the orders in the present proceedings.

2. In view of the above, the hearing is deferred to 15.11.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)